

**Annexure-1 to Circular No. IBB/CIRP/47/2021 dated 24.11.2021**  
**List of secured financial creditors belonging to any class of creditors**

Sl. No.	Name of creditor	Details of claim received		Amount of claim admitted	Nature of claim	Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed			Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in					
1	Bank of India	02.12.2022	2,83,73,65,852.39	2,63,42,66,673.00	Section 5(8)		₹ 0.00	No	41.97%	₹ 0.00	₹ 0.00		6,16,74,898.19	
2	Bank of Baroda	05.12.2022	1,48,44,66,111.71	1,46,63,57,983.00	Section 5(8)		₹ 0.00	No	21.96%	₹ 0.00	₹ 0.00			
3	State Bank of India	05.12.2022	87,32,41,687.13	87,32,41,687.00	Section 5(8)		₹ 0.00	No	12.92%	₹ 0.00	₹ 0.00		1,81,09,028.71	
4	Punjab National Bank	05.12.2023	71,12,01,012.85	71,12,01,012.00	Section 5(8)		₹ 0.00	No	10.52%	₹ 0.00	₹ 0.00		20,30,99,179.39	
5	Axis Bank Limited	06.12.2022	89,46,10,009.92	61,20,73,876.00	Section 5(8)		₹ 0.00	No	9.06%	₹ 0.00	₹ 0.00			
6	IDBI Bank	06.12.2022	24,15,37,343.19	17,98,62,445.00	Section 5(8)		₹ 0.00	No	3.57%	₹ 0.00	₹ 0.00		28,25,36,133.92	
	<b>Total</b>		<b>₹ 7,04,24,21,987.2</b>	<b>₹ 6,47,70,02,746.0</b>									<b>₹ 56,54,19,240.2</b>	